

## **DISTRICT AND SESSIONS COURT- DIU**

- Read:**
- 1) The Hon'ble Bombay High Court Letter No. RG/1611/32/2021, dated 9<sup>th</sup> April, 2021.
  - 2) The Hon'ble Bombay High Court Letter No. Insp-1/32/2021 dated 12<sup>th</sup> April, 2021.
  - 3) Office Order No. 07/2021 dated 13<sup>th</sup> April, 2021.

### **OFFICE ORDER**

Outward No. 18/2021

Dated: - 23.08.2021

In continuation of this office order referred at preamble 3 & Hon'ble Bombay High Court Letters at preamble 1 & 2, holidays for the subordinate courts Judicial District Diu and so as to take precautionary measures and to break chain of corona virus, this office was pleased to pass order declaring 12<sup>th</sup> April, 2021 and 15<sup>th</sup> to 17<sup>th</sup> April 2021 holidays and ~~instate~~ <sup>instead</sup> to work on 12<sup>th</sup> June, 26<sup>th</sup> June, 24<sup>th</sup> July & 14<sup>th</sup> August 2021.

Thereafter, as per circular dated 9/6/2021, office worked on 26.06.2021 instead of 15.04.2021 and 14.08.2021 instead of 17.04.2021. As office remained closed on 12.06.2021 and 24.07.2021, it is hereby ordered to keep office working on 28.08.2021 and 25.09.2021 both being 4<sup>th</sup> Saturdays.

Therefore, this order shall be published on notice board & website of the District Court as well as display near entrance gate of the Court for Information and necessary action for everybody.

*P.K. Sharma*

**(P.K. Sharma)**

Principal District and Sessions Judge.  
Diu.

Copy to:-

- 1] The Civil Judge (S.D.) & Chief Judicial Magistrate, Diu.
- 2] The President/Secretary, Diu Bar Association.
- 3] The Government Pleader, District & Sessions Court, Diu.
- 4] The Public Prosecutor, District and Sessions Court, Diu.
- 5] The Assistant Public Prosecutor, District and Sessions Court, Diu.
- 6] The SHO, Diu Police Station, CPS Vanakbara.